

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 61 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2021**

Name of the Company: SNB Ispat Corporation
V/s
Laxmipati Balaji Infra Pvt Ltd

Section: 43,45,50,66 r.w 60(5) IBC/9 of Insolvency and Bankruptcy Code, 2016

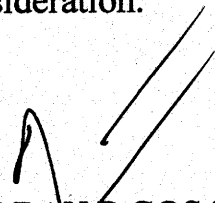
ORDER

Learned Counsel Ms. Natasha Shah appeared for the Applicant. Learned Counsel Mr. Abhishek Naik appeared for the Liquidator.

Liquidator did not appear. Hence, he is directed to appear before us on the next date of hearing. Liquidator is also to apprise this Authority as regards to the progress report that whether it is filed or not and what is the current status of liquidation process.

The matter stands adjourned to 26.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 19th day of February, 2021.